

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP /163/272/AMR/2019		272	Serious Fraud Investigation Office, Union Of India Vs Spin-Cot Textiles Pvt Ltd

ORDER

Mr.Sankar Prasad, Counsel for the Respondents present and seeks time for filing written submissions. Hence, for filing written submissions, list the matter on 20.06.2023.

Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL

RSN